

[Print](#)**Defective Case Register from 2025-10-25 to 2025-10-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/43525/2025	ADV.	2025-10-25	Date or order in wp(c) wrongly mention top of the Index and cause title.
2	D-CONTC/43159/2025	ADV	2025-10-25	PAGE NOS.22 TO 33 BE NUMBERED CORRECTLY. AS SAME JUDGEMENT ATTACHED TWO TIMES THEN PUT UP FOR SR
3	D-RSA/42946/2025	T.NARAYANA.MURTY	2025-10-25	1.D.C.Fee of Rs.6385/- to be Paid Put up for Further S.R after payment of D.C.Fee for computing the period of limitation.
4	D-CRLMC/32769/2025	ADYASIDHI MISHRA	2025-10-25	1. Page no.10 repeated twice. 2. Charge sheet dated not correctly furnished in cause title, page no.4 and Prayer of the petition.
5	D-WP(C)/43483/2025	DR PATANJALI TRIPATHY	2025-10-25	mpugned order dated 30.08.2025 wrongly mentioned in prayer portion and in I.A.as Annex-2 instead of Annex-3.
6	D-CMP/43497/2025	SANJIT KUMAR DAS	2025-10-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
7	D-CRLMA/32720/2025	ADV.	2025-10-25	i)Synopsis and date chart not filed. ii) Restoration petition and copy of FIR wrongly mention in Index.
8	D-CMP/42750/2025	RUDRA NARAYAN PARIJA	2025-10-25	Page no. 17 wrongly mentioned in file.Age of parties not correctly mentioned
9	D-RSA/43719/2025	SABITA RANJAN PATTNAIK, A.G.A	2025-10-25	Put up for further S. R after Payment of C.Fee for computing the period of limitation.
10	D-ABLAPL/32655/2025	BYOMAKESH TRIPATHY	2025-10-25	Name of Pet. No. 3 and 6 in C.T. not tally with signature.
11	D-ABLAPL/32593/2025	NIRANJAN LENKA	2025-10-25	i)occupation of the deponent not mentioned in affidavit.
12	D-ABLAPL/32711/2025	ALOK KUMAR PANDA	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
13	D-CRLA/32746/2025	SATYA RANJAN MULIA	2025-10-25	Trial court case no. not furnished in being aggrieved para
14	D-WA/43690/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
15	D-ABLAPL/32693/2025	MANAS KUMAR CHAND	2025-10-25	Date of FIR mentioned in the Date Chart not proper.
16	D-ABLAPL/32666/2025	SANJAY KUMAR PRADHAN	2025-10-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Code No. mentioned in the application not correct. 2. Name and Address of the Informant and her husband appearing in C.T. be redacted

17	D-ABLAPL/32651/2025	TARA PRASAD MOHAPATRA	2025-10-25	1. Name of the Informant and her husband appearing in Para 3 and 5 and name of Informant appearing in Para 7 8 and 11 be redacted. 2. Annexure 1 not attested.
18	D-BLAPL/32565/2025	SUSANTA KUMAR LENKA	2025-10-25	1. In address, District name of the deponent wrongly furnished. 2. Annexure-3 not attested.
19	D-WP(C)/42762/2025	SIDHESWAR RATH	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-WA/43709/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
21	D-WP(C)/42649/2025	PRASANTA KUMAR PANDA	2025-10-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-WP(C)/43014/2025	GEETA RANI MALLICK	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.
23	D-ABLAPL/32695/2025	CHIRANJIB ROUT	2025-10-25	1. Paragraphs mentioned in the petition are not under the affidavit.
24	D-WP(C)/42575/2025	RANJIT SAMAL	2025-10-25	At page no.22 Annex-1 not exhibited, not legible and not properly arranged. Annex-4 not properly arranged.
25	D-ABLAPL/32645/2025	BIBHUTI BHUSAN SWAIN	2025-10-25	Age of deponent not tally with cause title.
26	D-WA/43716/2025	PRAVAT KUMAR PANDA, A.S.C	2025-10-25	further SR after filling of original petition
27	D-CRLREV/32080/2025	SIDDHARTHA SAMAL	2025-10-25	1. Being aggrieved not mentioned in in petition.
28	D-ABLAPL/32575/2025	JYOTIRMAYA SAHOO	2025-10-25	1. H.C B.A M.W S Rs 50/- to be paid in V. Nama
29	D-CRLMP/32650/2025	ASHOK KUMAR SAHOO	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Lower court not correctly furnished in para nos. 3 7 and Prayer of the petition.
30	D-WP(C)/43891/2025	SURESH KUMAR JENA	2025-10-25	Manoranjan Bisi and Akash Gartia who are not petitioners but executed in V.Nama.
31	D-ABLAPL/32687/2025	ALOK KUMAR MOHANTY	2025-10-25	1. C.T. Case No. mentioned in Synopsis, Date Chart and Application not tally. 2. PS Case No mentioned in Prayer not correct. 3. Name and Address of Informant and her husband appearing in C.T. be redacted.
32	D-ABLAPL/32630/2025	PANCHANAN PANIGRAHI	2025-10-25	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not neat.
33	D-WP(C)/42569/2025	ASMIYA RANJAN MAJHI	2025-10-25	Copy not served on S.C(T)

34	D-CRLMC/32728/2025	PRAMOD KUMAR ROUT	2025-10-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip and Index.2. No. of F.I.R. under Annexure-1 does not tally with Being aggrieved portion at para-2.3. CRLMC Petition not properly page marked in Index.4. Signature of the petitioner on V.nama does not tally with cause title.
35	D-WP(C)/42554/2025	PRAFULLA CHANDRA ACHARYA	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-FAO/43660/2025	SANGRAM JENA	2025-10-25	further SR after filling of c copy
37	D-WP(C)/43463/2025	KRISHNA CHANDRA SAHU	2025-10-25	page no 23 25 not legible
38	D-WP(C)/43491/2025	PRANAYA KISHORE HARICHANDAN	2025-10-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -4 not neat.
39	D-BLAPL/32595/2025	SOUBHAGYA KUMAR RATH	2025-10-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i)Sl. no. -2 not correct in affidavit.ii) page no. 7 and 10 not legible.iii) Pending of the trial court mentioned in cause title and prayer portion not correct iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
40	D-CRLA/32725/2025	TAPAN JYOTI PANI	2025-10-25	1-Date of trial court judgement wrongly mentioned in index and book mark, 2-Provision of law wrongly furnished in I.A.No.2881/2025
41	D-BLAPL/32697/2025	GANESWAR BEHERA	2025-10-25	1. Date of disp. of in FIR details ,not tally with ref. certificate .2.As per index Annex.3 not mentioned in the petition.
42	D-WP(C)/44024/2025	PRASANTA KUMAR SATAPATHY	2025-10-25	Annexure-4 not neat
43	D-CMP/44007/2025	TUNA SAHU	2025-10-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
44	D-ABLAPL/32691/2025	BIRENDRA KUMAR PARDHI	2025-10-25	1. Page marking of Bail Application and Annexure 1 in the Index not correct. 2. Page marking of Annexure 1 be done afresh.

45	D-WP(C)/42766/2025	RABI NARAYAN PANDA	2025-10-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-ABLAPL/32684/2025	SASANKA SEKHAR PAIKRAY	2025-10-25	Year of ABLAPL No.10025 mentioned in Index and Para 5 of the Application not correct.
47	D-ABLAPL/32540/2025	SANJIB KUMAR BHANJADEO	2025-10-25	1. Petition is not properly serial numbered.
48	D-ABLAPL/32688/2025	ASUTOSH SAHOO	2025-10-25	Name of P.S. not mentioned in the Address of the Petitioner in C.T.
49	D-CONTC/43223/2025	ADV.	2025-10-25	REFERENCE CERTIFICATE NOT FURNISHED
50	D-WA/43696/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 day
51	D-BLAPL/32478/2025	SUJAY SHANKER SINGHDEO	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page No. 47 has been mentioned Twice. 2. V.nama is not properly stamped. However,an undertaking has been given for the same
52	D-CRLA/32677/2025	SAPAN KUMAR LENKA	2025-10-25	The name of appellant not clearly mentioned 1-Synopsis and date chart not page marked, 2-Para No. wrongly furnished in declaration of affidavit and nature of application wrongly mentioned in I.As., 4- Assessment slip not fully filed up
53	D-MACA/43589/2025	KULDEEP MOHANTY	2025-10-25	Court Fee Rs.5,648/ payable ,not paid 2.statutory deposit not made
54	D-CRLA/32393/2025	ARUNA NAYAK	2025-10-25	1.Period of Delay 115 (I.A. for condonation of delay not filed) 2.The name of the counsel and En.No.not furnished in capital letters on index, 2-Date of filing of CRLA wrongly furnished in date chart, 3-Trial court case no. not mentioned in being aggrieved para, 4-Sentence awarded in default of fine wrongly mentioned in para-1 and being aggrieved para
55	D-CRLMC/32674/2025	RAKESH KUMAR SARANGI	2025-10-25	1. C.Copy of F.I.R. to be filed.
56	D-WP(C)/43461/2025	KRISHNA CHANDRA SAHU	2025-10-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Pages no-12 to 18 and 32 not legible
57	D-CRLMA/32106/2025	ADV.	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of c. copy of dismissal order.
58	D-WP(C)/42876/2025	BIJAYALAXMI SAHOO	2025-10-25	14-NOT PROPERLY INDEXED.

59	D-ABLAPL/32591/2025	SURESH KUMAR PANDA	2025-10-25	i) page 9 not legible.
60	D-WP(C)/42561/2025	PRAFULLA CHANDRA ACHARYA	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.Fee of Rs.2/- to be paid on V.Nama
61	D-CONTC/43306/2025	DEBASIS ROUT	2025-10-25	1. Serial numbers of opp. parties not correctly furnished in cause title.
62	D-RSA/43571/2025	DEBABRATA DASH	2025-10-25	Put up for further S.R after payment of C.Fee of Rs.2835/-
63	D-CRLMC/32752/2025	AJAYA KUMAR MOHARANA	2025-10-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Petitioner No. 2 not executed in V.nama.Put up for further S.R.
64	D-CONTC/43415/2025	ADV.	2025-10-25	Subject code not correctly furnished.Vernacular certificate not furnished.
65	D-CONTC/40681/2025	ADV	2025-10-25	Period of Delay 121 days delay 1. Date of order not correctly furnished Sl. no.4 in Index and 1st line of page no.3.
66	D-CMAPL/43664/2025	SANGRAM JENA	2025-10-25	Put up for SR after filing of c. copy of impugned order.
67	D-WP(C)/43002/2025	BIJAYA KUMAR PARIDA 2	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
68	D-ABLAPL/32561/2025	ASIT KUMAR OTTA	2025-10-25	1. H.c B.A M.W S ----Rs 50/- to be paid V.Nama
69	D-ABLAPL/32718/2025	KHAGESWAR BEHERA	2025-10-25	1. V.Nama is not properly stamped. 2. Undertaking for English translation of Annexure is not furnished.
70	D-CONTC/43255/2025	BIJAYALAXMI SAHOO	2025-10-25	para no not correctly furnished in declaration.
71	D-LAA/42556/2025	KISHORE KUMAR JENA	2025-10-25	Petitioners No-54 and 55 of the Trial Court seems to be Respondents No- 57 and 58 which are absconding be incorporated in the Appeal Memo.
72	D-CONTC/43166/2025	ADV	2025-10-25	VERNACULAR CERTIFICATE NOT FURNISHED
73	D-WP(C)/43003/2025	KRISHNA CHANDRA SAHU	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of gradation list of Grafters under Annexure-2 does not tally with para-4 of the petition. 2. Paragraph no. not furnished on declaration.
74	D-ABLAPL/32647/2025	AMITAV DAS	2025-10-25	Name of P.S. not mentioned in the address of the Petitioner in C.T.

75	D- CONTC/42775/2025	ADV.	2025-10-25	UNDERTAKING FROM ODIA TO ENGLISH TRANSLATION NOT FILED . 2. REFERENCE CERTIFICATE NOT FURNISHED
76	D-WP(C)/42987/2025	BIKRAM SENAPATI	2025-10-25	Nomenclature not furnished in V.Nama
77	D-WA/43700/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
78	D-WP(C)/42796/2025	RANJIT MOHANTY	2025-10-25	1. Page 12 13 not legible .HWBA fee Rs50 / not paid in V.nama
79	D-WA/43724/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
80	D- ABLAPL/32625/2025	DIBYAJYOTI SAHOO	2025-10-25	date of FIR not correct in date chart.
81	D-WP(C)/43737/2025	TRILOCHAN DASH	2025-10-25	14-NOT PROPERLY INDEXED.
82	D- CONTC/43305/2025	ADV.	2025-10-25	1. Date of disposed of dated not correctly furnished in Index page.
83	D-WA/43730/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
84	D-WA/43714/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
85	D- CONTC/43259/2025	ADV.	2025-10-25	Vernacular certificate not furnished.
86	D- CONTC/43275/2025	BIJAYALAXMI SAHOO	2025-10-25	paragraphs not correct in declaration of affidavit
87	D-WP(C)/42558/2025	SRINIBAS MOHANTY	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.
88	D-CRLA/32602/2025	RAMANI KANTA PATTANAIK	2025-10-25	Age of appellant wrongly furnished 2. Trial court judgement not page marked in the brief,index and book mark
89	D- BLAPL/32483/2025	SUSHANTA KUMAR JOSHI	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Provision of law is not correctly furnished in Cause Title. 2.Paragraphs in the petition is not correctly serial numbered. 3. Paragraphs mentioned in the petition is not under the Affidavit.
90	D- ABLAPL/32546/2025	PRAFULLA KUMAR BISWAL	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
91	D- BLAPL/32474/2025	BIKRAM CHANDRA GHADEI	2025-10-25	1. Village and father name mentioned in the V.Nama do not tally with that of Cause Title
92	D- CRLMC/32716/2025	RABI NARAYAN PANDA	2025-10-25	1. Paragraph no. not correctly furnished in the petition.
93	D-WP(C)/43562/2025	KUNJA SUNDAR DAS	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Signature of deponent not furnished in affidavit.
94	D-WA/43727/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
95	D-BLAPL/32579/2025	BADRI NARAYAN MOHAPATRA	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page marking of FIR copy not done properly.After page 11 there is page 13. 2. Put up for S.R there after
96	D-ABLAPL/32555/2025	BISHWA RANJAN SAHU	2025-10-25	1. Page no 22 not legible. 2. Address of the petitioner-1 and 2 not furnished in V. Nama
97	D-BLAPL/32588/2025	DEBASIS SAHOO	2025-10-25	1.Occupation of the deponent is not correctly furnished.
98	D-RPFAM/43581/2025	GHANASHYAM MUDULI	2025-10-25	RPFAM does not lie
99	D-CMP/43608/2025	SAROJ KUMAR PADHY	2025-10-25	This may be regd. as RSA
100	D-ABLAPL/32619/2025	DILIP KUMAR MISRA	2025-10-25	.Petition not correctly addressed to Honorable Court
101	D-CONTC/42530/2025	ARYA TRIPATHY	2025-10-25	1. HBAWF fee Rs. 50/- to be paid on V.nama.
102	D-CRLA/32539/2025	SURYAKANTA DWIBEDI	2025-10-25	Page Nos.25 26 not legible
103	D-RPFAM/43662/2025	GOPINATH MISHRA	2025-10-25	Vakalatnama properly stamped, Executed and accepted - not correctly executed
104	D-CONTC/43272/2025	ADV	2025-10-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. or.dtd.10-12-2024 in para.1 of petition not tally with annex.1
105	D-BLAPL/32526/2025	RAMESH CHANDRA PRADHAN	2025-10-25	1. In declaration under affidavit, no of paragraph wrongly furnished.
106	D-RVWPET/43370/2025	SAMIR KUMAR MISHRA (SR. ADV.)	2025-10-25	Put up for SR after filing of c. copy of impugned order.
107	D-RSA/40674/2025	SMARAJIT PRADHAN	2025-10-25	1.D.A.Fee of Rs.1.50 to be Paid. 2.The discrepancy in the name of Father of Respondents No-5 to 7 as per L.A.Court be reconciled.
108	D-WP(C)/43728/2025	NAGEN KUMAR BARIK	2025-10-25	1.Date of Khatian,Grievance and representation under Annexures-6 9 and 11 respectively does not tally with Index and para-8 and13 of the petition
109	D-WP(C)/43001/2025	SANDEEP RATH	2025-10-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-BLAPL/32680/2025	SUBRAT KUMAR NAYAK	2025-10-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.8 not neatly legible .2 . Identified by counsel in affidavit ,not properly mentioned.

111	D-MACA/43629/2025	SUBRAT SATPATHY	2025-10-25	Period of Delay 2 days 2. statutory deposit not made
112	D-CONTC/43267/2025	ADV.	2025-10-25	Year of the wp(c) wrongly mention in Index.
113	D-CONTC/43318/2025	ADV.	2025-10-25	1. Husband name of the petitioner in cause title not tally with affidavit.
114	D-WP(C)/42887/2025	ABHILASH MISHRA	2025-10-25	Name of the petitioner and Opp.party not furnished in V.nama.2.Age of the petitioner in cause title does not tally with the affidavit.
115	D-WA/43722/2025	ASHUTOSH ROUT	2025-10-25	Period of Delay 2 days
116	D-ABLAPL/32661/2025	RAJALAXMI BISWAL	2025-10-25	1. GR Case Year mentioned in Subject matter of C.T. not correct. 2. Date mentioned in Para 3, 2nd line not correct. 3. Name of father of the Pet. mentioned in C.T. not tally with Affidavit and Vakalatanama.
117	D-WP(C)/43464/2025	KRISHNA CHANDRA SAHU	2025-10-25	pages no -13 to19 not legible
118	D-CRLMC/32574/2025	PRASANTA KUMAR JENA	2025-10-25	1. C.Copy of order dated 19.09.2025 under Annexure-1 to be filed.
119	D-RPFAM/43251/2025	ADHIRAJ MOHANTY	2025-10-25	RPFAM does not lie
120	D-WP(C)/42984/2025	BIKRAM SENAPATI	2025-10-25	1.Page 59 not available.2.Page 66 83 and 115 not neat
121	D-WP(C)/42714/2025	KUNAL KUMAR SWAIN	2025-10-25	Signature of petitioner no.7 not tally with cause title.
122	D-BLAPL/32601/2025	AMIT KUMAR NATH	2025-10-25	i) Date of F.I.R. not correct in date chart.ii) Date of rejection order not correct in para-4 of the petition.iii) H.C.B.A.M.W.S. of Rs .50/ not filed.
123	D-WP(C)/42963/2025	GYANA RANJAN SETHI	2025-10-25	Annex-7 not properly page marked in Index. Annex nos. 7 and 9 not neat and legible.
124	D-ABLAPL/32736/2025	AMIYA RANJAN SETHY	2025-10-25	Date of disp.of in ref. certificate not tally with FIR details .
125	D-BLAPL/32671/2025	SWARAJ PATEL	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. 3 5 of affidavit not proper.
126	D-CONTC/43253/2025	SATYA RANJAN PATI	2025-10-25	Department of op. no. 1 not furnished
127	D-ABLAPL/32709/2025	KABIRAJ SAHOO	2025-10-25	1. Page Nos.7 8 and 9 are not legible properly
128	D-ABLAPL/32607/2025	BHARAT JALLI	2025-10-25	i) Nomenclature of the case no 1699/2025 mentioned in synopsis and para-1 of the petition not tally with prayer.
129	D-CRLA/32585/2025	RAMAKANTA PRADHAN	2025-10-25	Put up for S.R. after redacting the names of relatives of victim from memo of appeal
130	D-RVWPET/43283/2025	SUBASH CH PANI	2025-10-25	i) Date of order in wp(c) wrongly mention in being aggrieved and grounds para no. 1.

131	D-CMP/43645/2025	SOURAV SUMAN BHUYAN	2025-10-25	Between Pages No-43 and 44 one page is there to be numbered.
132	D-ABLAPL/32747/2025	HARIHAR PANIGRAHI	2025-10-25	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of executantion not furnished in V.Nama.
133	D-WP(C)/42801/2025	GOPINATH MISHRA	2025-10-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Hologram of Rs50/- To be paid on V.Nama
134	D-WP(C)/43675/2025	RAMAKANTA SARANGI	2025-10-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
135	D-ABLAPL/32670/2025	BIBHUTI RANJAN MOHANTY	2025-10-25	1. Page marking of application and Annexure 1 in the Index not correct. 2. Synopsis and Date chart not page marked.
136	D-BLAPL/32699/2025	CHIRANJIB ROUT	2025-10-25	1. As per cause title, Nomenclature of the case(P.R.) not mentioned in Index and Para-2 of the petition.
137	D-WP(C)/42807/2025	ASUTOSH MOHANTY	2025-10-25	1.D.C.Fee of Rs.12/- to be paid on C.T.
138	D-CRLMC/32754/2025	ASHOK KUMAR JENA	2025-10-25	1. Occupation not furnished in affidavit. 2. Page no.27 not legible
139	D-FAO/43470/2025	DEVI PRASAD DASH	2025-10-25	Code not correct 2. good ground not furnished, further SR after filling of c copy of order
140	D-BLAPL/32482/2025	ARIJEET MISHRA	2025-10-25	The Lower Court mentioned in the Cause Title does not tally with that of Prayer portion
141	D-CRLREV/32631/2025	SUBASH CHANDRA ACHARYA	2025-10-25	1.Authentication fee Rs2/- not paid on C.copy 2. Page no not page mark .
142	D-ABLAPL/32622/2025	SOMA PATNAIK	2025-10-25	i)Paragraph no. not mentioned in affidavit.ii) page 14 15 not legible.
143	D-MATA/43731/2025	SARAT CHANDRA MEKAP	2025-10-25	Period of Delay 28 days
144	D-ABLAPL/32681/2025	BIJAY KUMAR BEHERA	2025-10-25	1. Name of P.S. mentioned in Synopsis not correct. 2. Occupation of the Deponent mentioned in Affidavit Point No.2 not correct.
145	D-WP(C)/42579/2025	ABHAYA KUMAR BEHERA	2025-10-25	Copy not served on S.C.(T).
146	D-ABLAPL/32570/2025	TUKUNA KUMAR MISHRA	2025-10-25	1. Provision of Law wrongly furnished in Prayer of the application. 2. In Declaration under affidavit no. of paragraphs wrongly furnished.
147	D-BLAPL/32600/2025	SOUMYA RANJAN DAS	2025-10-25	i)Offences u/s not legible in para-1 of the petition.
148	D-ABLAPL/32713/2025	SUKANTA KUMAR NAYAK	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

149	D-BLAPL/32594/2025	KALI PRASAD MUDULI	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR there after
150	D-WP(C)/42997/2025	MAMATA MISHRA	2025-10-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of Father of the deponent on affidavit does not tally with cause title.2.Signature of the deponent does not tally with affidavit.3. Page nos.15 to 18 not neat and legible. 4. Age of the deponent on affidavit does not tally with cause title.
151	D-CRLREV/32186/2025	SATYABRATA PANDA	2025-10-25	Period of Delay 330days delay,Limtaion petition notfiled. 2. Being aggrieved not mentioned in petition .3. Good ground certificate not furnished.
152	D-BLAPL/32494/2025	ANIRUDHA DAS	2025-10-25	1. In V.Nama-1 furnished in favour of Petitioner-1, name and address of two petitioner furnished. 2. In v nama-2 furnished in favour of Petitioner-2 Stamp of Rs 89/- to be paid and Advocates details not furnished
153	D-WA/43688/2025	LALATENDU SAMANTARAY	2025-10-25	Period of Delay 3 days
154	D-MACA/41086/2025	ADAM ALI KHAN	2025-10-25	1.Period of Delay 3 days
155	D-RPFAM/43656/2025	RASHMI RANJAN DAS	2025-10-25	being aggrieved not proper place, good ground not furnished
156	D-CRLMC/32672/2025	SAPAN KUMAR LENKA	2025-10-25	1.As per index, G.R.Case No. not mentioned in Annexure-2.
157	D-CONTC/43295/2025	ADV.	2025-10-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. page nos. 10 and 12 are not neatly legible.
158	D-CONTC/42273/2025	ADV.	2025-10-25	i) Paragraph mentioned in affidavit not correct.ii) Authorisation not furnished in Affidavit.iii)Receipt reg. communication of order dtd.1.09.2025 not filed.
159	D-BLAPL/32676/2025	JUDHISTHIR SAHOO	2025-10-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . P.S. no in sizer list and statement - page nos.33 35 37 and 39 not tally with FIR.
160	D-BLAPL/32502/2025	ARUN KUMAR ACHARYA	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
161	D-BLAPL/32476/2025	AKSHAYA KUMAR SAHOO	2025-10-25	1. Certified copy or Free copy of rejection order has not been filed.

162	D-WP(C)/42695/2025	DEBASHISH KUMAR PANDA	2025-10-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. .Put up for further SR
163	D-ABLAPL/32673/2025	PARTHA SARATHI DAS	2025-10-25	Page marking of Annexure 1 in the Index not correct.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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